## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/689/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PRADEEP M.R

NAME OF THE RESPONDENT(S)

: MERCHEM LIMITED

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. ROMAN RAJASEKARIM

roll of

RMX

## **ORDER**

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner is directed to send a private notice to the Respondent for his appearance on next date of hearing. He is further directed to send copy of the petition and the documents to the other side and file proof of the same. Put up on 09.01.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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